

ITEM NO.22

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 357/2022

DELIMITATION DEMAND COMMITTEE FOR THE STATE OF ARUNACHAL PRADESH
ASSAM MANIPUR AND NAGALAND IN NORTH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 68568/2023 - APPROPRIATE ORDERS/DIRECTIONS IA No.68567/2023
- INTERVENTION APPLICATION IA No. 176452/2022 - INTERVENTION/
IMPLEADMENT IA No. 33083/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 11-07-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Gaichangpou Gangmei, AOR
Mr. R.A Worso Zimik, Adv.
Ms. Alana Golmei, Adv.
Mr. Samuel Lalrochan Khobung, Adv.
Ms. Jhanvi Dubey, Adv.

For Respondent(s) Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.
Mr. Aparna Singh, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Nalin Kohli, Sr. A.A.G.
Mr. Shuvodeep Roy, AOR
Ms. Nimisha Menon, Adv.
Mr. Sai Shashank, Adv.
Mr. Deepayan Dutta, Adv.

Mr. Lenin Singh Hijam, Advocate General,
Mr. Pukhrambam Ramesh Kumar, AOR

Mr. K N Balgopal, Sr. Adv.

Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. S.b Upadhyay, Sr. Adv.
Mr. Nishant Kumar, AOR
Mr. Gaurav Prakash Pathak, Adv.
Mr. Abhishek Mohan Goel, Adv.

Mr. Chandrashekhar A.chakalabbi, Adv.
Mr. S.K. Pandey, Adv.
Mr. Awanish Kumar, Adv.
Mr. Anshul Rai, Adv.
Mr. Abhinav Garg, Adv.
Mr. Anupam Jain, Adv.
Mr. Ujjawal Sharma, Adv.
M/S. Dharmaprabhas Law Associates, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the Writ Petition on 18 July 2023.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**